

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
PRADIP OVERSEAS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PRADIP OVERSEAS LIMITED
2.	Date of incorporation of corporate debtor	29/06/2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L17290GJ2005PLC046345
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office at: 104, 105, 106, Chancharwadi, Vasna, Opp. Zydus Cadila, Sarkhej-Bavla Highway, Tal. Sanand, Ahmedabad- 382 213, Gujarat. Corporate Office at: A/601, Narnarayan Complex, Swastik Cross Road, Navrangpura, Ahmedabad-380 009, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	09.11.2020 (order received on 10.11.2020)
7.	Estimated date of closure of insolvency resolution process	07.05.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ravi Kapoor Reg. No.: IBBI/IPA-002/IP-N00121/2017-18/10290
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ravi@ravics.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ippradipoverseas@ravics.com
11.	Last date for submission of claims	22.11.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Pradip Overseas Limited on 09.11.2020 (order received on 10.11.2020).

The creditors of Pradip Overseas Limited, are hereby called upon to submit their claims with proof on or before 22.11.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Ravi Kapoor)
Interim Resolution Professional
Pradip Overseas Limited
Reg. No.: IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 10.11.2020
Place: Ahmedabad